

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 11.09.2020

MORNING SESSION				
SL.N O.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	G&W.C. 25/2018	Arguments	BM	BRS
2	OS 611/2014	Arguments	HPV	NPR
3	MVC 99/2014	Arguments	TM	DNM
4	MA 9/2018	Arguments	BCJ	SRS
5	MA 1/2019	Arguments	GKN	RM
6	MA 5/2019	Arguments	DL	AS
7	OS 131/2010	Arguments	AS	KRG
8	MA 7/2018	Arguments	GCS	DSJ
9	OS 559/2017	Evidence (Only through VC)	MN	NKS
10	OS 139/2012		MN	MRK
11	MISC. 39/2016		VR	PRM
12	MISC. 81/2012		BK	SSJ
13	OS 414/2013		AS	OM
14	OS 54/2010	Hearing	BPG	KRG
15	OS 571/2015	Hearing	RK	CM
AFTER-NOON SESSION				
SL.N O.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 79/2014	Arguments	KSL	-
2	OS 691/2013	Arguments	NSK	-
3	OS 599/2013	Arguments	AP	-
4	MISC. 51/2014	Arguments	KRS	MNS
5	MA 31/2018	Arguments	NP	KRG
6	OS 627/2014	Arguments	N	-
7	OS 375/2011	Arguments	KRG	BG
8	OS 1149/2009	Hearing	KVM	SHG
9	OS 381/2013	Hearing	NG	CKR
10	OS 365/2014	Hearing	KRP	CGP
11	OS 695/2014	Hearing	SAK	SN
12	EX. 45/2012	Hearing	KSR	KKG
13	OS 365/2013	Evidence (Only through VC)	RK	NPR
14	OS 553/2019		ASS	-
15	OS 257/2014		HRL	BNS

(PRASAD.K.B)
Senior Civil Judge,

Nelamangala.

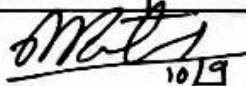
**IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 11.09.2020**

CIVIL CASES

Morning Session

Afternoon Session

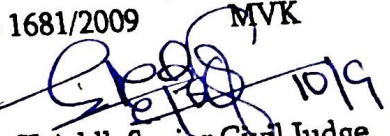
Case No.	Plaintiff Advocate	Defendant advocate	Case No.	Plaintiff advocate	Defendant Advocate
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>		
1.OS 208/11	MN	HCR,MS,MNR	1.OS 219/20	HNK	MKM
2.OS 18/12	JMC	KNS,V	2.RA 96/16	RLN	RL
3.OS 38/14	SM	-	3.RA 26/18	AS	MN
4.OS 294/14	OMG	HSR	4.RA 18/18	MN	SMR
5.OS 556/18	CP	MM	5.MVC 70/14	RL	DNMG
6.RA 6/15	RK	-	6.MA 10/18	MG	BRG
7.RA 4/16	KSL	MN,NPL	7.MA 29/18	NR	KKM
8.MISC 31/15	KS	-	<u>HEARING</u>		
<u>HEARING</u>			8.OS 304/10	SVN	HCR,RL
9.OS 504/09	AS	ANU,JNR,GHN	9.OS 12/17	JS	SM
10.OS 1074/09	MAP	RMA,MRM,THR RL,KN	10.OS 28/17	MNS	AS
11.OS 1378/09	LKS	HSR,RP,AK	11.OS 94/17	MNS	AS
12.OS 48/12	PTH	SMY,HRR,SMR, MPR	12.OS 98/18	HSR	NM
13.OS 568/13	HNV	NR	13.OS 234/18	HGHK	PTH,BPG
14.OS 228/15	BRG	AS	14.OS 256/18	SKP	NRK
15.OS 126/17	MMD	RK	15.MA 13/20	KKM	-


11/9
Addl. Senior Civil Judge,
Nelamangala.

NOTE:-All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 11.09.2020

<u>I SESSION</u>				<u>CIVIL CASES</u>				<u>II SESSION</u>			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
		<u>Pltf</u>	<u>Deft</u>			<u>Pltf</u>	<u>Deft</u>			<u>Pltf</u>	<u>Deft</u>
1.	OS 1568/2009	JMR	PKM	1.	MC 2/2013	VKR					
2.	OS 714/13	LS	HH	2.	OS 303/2016	KKM	AKV				
3.	RA 54/16	RK	MN		<u>HEARING</u>						
	<u>HEARIGN</u>			3.	OS 689/2016	HMN	SSJ				
4.	OS 1775/2009	DSM	GSP	4.	OS 610/2012	BPG	KKM				
5.	OS 716/2012	NGR	KDM	5.	OS 582/2013	HBV	VKN				
6.	OS 44/2013	NRN	SNNH	6.	OS 328/2013	VLR	BSM				
7.	OS 702/2014	KRM	GNN	7.	OS 744/2014	GCH	CMM				
8.	OS 228/16	MSG	MCJ	8.	OS 355/2015	AKS					
9.	OS 436/2016	HR	KKM	9.	OS 627/2009	BP	BRS				
10.	OS 564/2016	KRM	RDS	10.	OS 216/2016	RK	KKM				
11.	OS 183/2015	PLC	EH	11.	OS 359/2016	SHC	RC				
12.	OS 1611/09	NHP	TRK	12.	OS 305/2020	DSJ	YHP				
13.	OS 167/19	GVS	SM	13.	OS 230/16	SHC	RC				
14.	OS 395/14	MM	YMS	14.	OS 331/19	GCS	DSJ				
	<u>EVIDENCE(Only Through VC)</u>				<u>EVIDENCE(Only Through VC)</u>						
15.	OS 774/09	HMS	BPG	15.	OS 1681/2009	MVK	RL				


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-
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**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 11-09-2020**


Morning Session

Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR
Arguments				Arguments			
1	OS 76/1997	MG	KNS	1	Cmis 6/2014	TAK	GKA
2	OS 104/1998	MG	MMS	2	Cmis 19/2016	GM	JTV
3	CC 1174/2019	SMT	NGR	Hearing			
Hearing				3	OS 337/2019	HGR	RV
4	Cmis 208/2018	GKN	KBS	4	OS 338/2019	HGR	RV
5	PCR 161/2020			5	OS 339/2019	HGR	RV
6	EX-44/2014	VV	RK	6	OS 340/2019	HGR	RV
7	Misc 5/2015	AS	JPB	7	OS 341/2019	HGR	RV
8	FDP 08/2015	MN	BG	8	OS 342/2019	HGR	RV
9	OS 357/2016	R		9	OS 343/2019	HGR	RV
Evidence				10	OS 344/2019	HGR	RV
10	OS 91/2019	MPA	NGR	11	OS 345/2019	HGR	RV
11	PCR 53/2016	NGR		12	OS 346/2019	HGR	RV
12	PCR 270/2018	NHP		Evidence			
13	PCR 360/2018	KNG		13	OS 17/2018	BAM	YHP
14	PCR 60/2020	VN		14	OS 309/2017	SGS	MN
15	PCR 67/2020	CRV		15	OS 329/2019	KNS	BTM

Note:

Separate cancelled cases list will be notified


 10/9/2020
 Prl. Civil Judge & JMFC
 Nelamangala.

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 11-09-2020**

<u>MORNING SESSION</u>				<u>AFTERNOON SESSION</u>			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
	<u>HEARING</u>				<u>HEARING</u>		
1	OS 190/2011	KMM	TSL	1	OS 445/2016	SKU	PVK
2	OS 442/2008	AS	RK	2	OS 333/2015	YHP	NPR
3	OS 237/2010	RDS	KKM	3	OS 237/2018	KNS	KKG
4	OS 362/2011	AS	KKM	4	OS 273/2018	GCH	
5	OS 373/2014	KNS	BM,AS	5	OS 345/2018	BRV	DK
				6	OS 218/2019	DL	PRR
					<u>EVIDENCE</u>		
6	OS 101/2015	SP	RJ,NRN	7	OS 284/2017	YAD	EXPARTE
7	OS 351/2015	GK	BPG	8	OS 383/2016	KKM	MN
8	OS 62/2016	APL	MPA	9	OS 323/2019	HSH	GKN
9	OS 191/2016	ASL	HVM	10	CC 983/2013	APP	HRK
10	OS 106/2018	MSU	HKG	11	CC1226/2013	APP	BSH
				12	CC 742/2009	APP	KRG
	<u>EVIDENCE</u>			13	CC1521/2013	APP	HRK
11	PCR 82/2020	RP		14	CC 1258/2011	APP	BPG
12	PCR 47/2020	KSL					
13	PCR 162/2020	MPA		15	CC158/2015	APP	RK
14	CC 425/2016	APP	MS				
15	CC 143/2011	APP	GCS				

[Signature]
10/9/2020
II Addl. Civil Judge & JMFC
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.